

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/5/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUIPP0 ENERGY LIMITED  
NAME OF THE RESPONDENT(S) : MMS STEEL & POWER PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PRATHAPAD BUDT  
(FOR RAHUL BUDT)  
2 N.K. VANAN

COUNSEL FOR RESPONDENTS

Order to Petitioners  
ORDER

  


Counsel, representing both the parties present. Counsel for respondent prayed time to take steps to settle the outstanding debt. At request, time is enlarged. Put up on 19.06.2017 at 02.30 P.M.

  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

  
(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))